

SHRI VASUDEVAN NAIR (Peer-made): What has happened to that motion?

MR. SPEAKER: This one is taken up now. He has not been informed that it has been rejected. It is pending.

SHRI INDRAJIT GUPTA: In view of the fact that the Assembly is meeting in an hour and a half from now, could we at least have a statement from the Minister?

MR. SPEAKER: It is not rejected. He has not received any information that it is rejected.

श्री मधु लिमये : इतना बता दें कि इन्होंने कोई निर्देश दिया है या नहीं ?

MR. SPEAKER: It is pending. Only one motion can be taken up at a time. I cannot ask the Home Minister to get up and offhand make a statement.

SHRI S. M. BANERJEE: He knows the position.

श्री मधु लिमये : ग्रन्थस महोदय, यह गृह मंत्री सब जानते हैं। एम० एल० एज० को छोड़ा नहीं गया है इसीलिए यह चुप हैं।

SHRI S. M. BANERJEE: They are not being released.

MR. SPEAKER: I cannot anticipate. One motion is taken up. The other is pending. Why is he in a hurry? I have not rejected it.

SHRI S. M. BANERJEE: They are meeting at 2 O'clock.

MR. SPEAKER: If the Home Minister himself makes a statement, I can understand.

SHRI UMANATH (Pudukkattai): question relates to the period prior to 2 O'clock today. If we do not have the information now, what is the use of having it?

MR. SPEAKER: I understand. But the Home Minister also must be given some time if he is prepared to give information.

AN HON. MEMBER: You ask him.

MR. SPEAKER: Papers to be laid on the Table.

12.14 hrs.

PAPERS LAID ON THE TABLE

Government Resolutions on Wage Boards for Sugar Industry and Road Transport Industry

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): I beg to lay on the Table:

- (1) A copy of Government Resolution No. WB-7(1)/67 dated the 30th December, 1967 announcing acceptance of interim recommendations made by the Second Central Wage Board for the Sugar Industry with regard to the age of retirement and annual increments. [Placed in Library, See No. LT-35/68].
- (2) A copy of Government Resolution No. WB-14(2)/67 dated the 18th January, 1968 announcing the acceptance of certain recommendations made by the Central Wage Board for Road Transport Industry for grant of Interim wage increase. [Placed in Library, see No. LT-36/68].

12.14½ hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report